


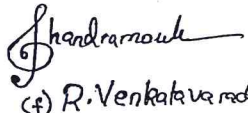

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/411/ (IB)/2017  
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP  
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Aashish Jain Doria For Sulema & Sulema	Counsel for the Respondent	
2.	R. VENKATAVARADAN Chandramouli Prabakar	Counsel for the Petitioner	 (f) R. Venkata Varadan
3.	Monica Chopda R. T.K. Bhaskar Hanshankar	Counsel for Petitioner	

**ORDER**

Counsels for both the parties are present and submitted the arguments in part. Matter is posted for further arguments. Put up on **03.10.2017 at 10.30 A.M.**

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)

ghk